

OR

Misc. Appn. no.
1154/92 in 1320/87(T)
is put up before Hon'ble
Court for OTS.

88
11-8-92

12.8.92

Hon'ble Mr. Maharaj Din, J.M.

This Misc. application No. 1154/92 has been moved for extension of time to comply the judgment dated 20.2.92 passed by the D.B. List this case before D.B. for orders of Misc. Application on 20.10.92.

M
J.M.

(AR)

20/10/92

Hon. Mr. Maharaj Din, J.M.

Heard parties counsel. This Misc. petition has been moved for extension of time by the petitioner (respondent) of T.A. No. 1320/87 to comply the directions of the Tribunal. The time is accordingly extended upto 15.1.93. Misc. application No. 1154/92 stand disposed of.

(AR)

M
J.M.